

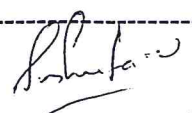
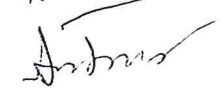
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2017
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi
NAME OF THE RESPONDENT(S) : M/s Aswini Health Care Ltd
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	JUSHMITA UDAYASANKAR	COUNSEL FOR RESPONDENTS	
2.	Am. Sridharan	Counsel for R1-R11	
3.	S. P. murali Krishnan	Counsel for Respondent R12 to R22	S. P. murali Krishnan

ORDER

Counsel for petitioner present. Counsel for R1 to R11 and counsel for R12 to R22 are present. Counsel for R1 to R11 prayed time for filing sur rejoinder. Time extended with a direction to file the same and furnish copy to the other side in advance. Counsel for R12 to R22 is also directed to file counter. Time extended at request. Put up on 11.08.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)